

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 677/ 2024

IN THE MATTER OF

CHANDER PRAKASH ..... APPLICANTS

VERSUS

HARYANA STATE POLLUTION CONTROL BOARD & Ors.

RESPONDENTS

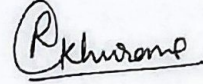
INDEX

S. No.	Particulars	Page No.
1.	Reply on behalf of Respondent No. 7 with supporting affidavit	3-8
2.	Annexure-R-7/1: Copy of letter dated 07.04.2023 of the Block Development and Panchayat Officer, Sirsa along with Resolution dated 29.03.2023 of Gram Panchayat, Ahmadpur.	9-10
3.	Annexure-R-7/2: Copy of letter dated 22.09.2023 sent by District Elementary Education Officer, Sirsa to Answering Respondent along copy of resolution dated 29.03.2023 passed by Gram Panchayat, Ahmadpur.	11-12
4.	Annexure-R-7/3: The Marking List of trees sought to be cut.	13-15
5.	Annexure-R-7/4: Copy of the agreement executed between answering and District Elementary Education Officer, Sirsa.	16-17
6.	Annexure-R-7/5: Principal of School and Sarpanch Gram Panchayat on 07.10.2023 handed over the charge of 73 trees to Forest Guard/Felling In-Charge for their felling. Charge report	18

	dated 07.10.2023.	
7.	Annexure-R-7/6: Copy of letter dated 09.10.2023 sent by the General Manager, HFDC, Sirsa to the Deputy Commissioner, Sirsa.	19
8.	Annexure-R-7/7: Copy of Charge report of 44 remaining trees handed over to Principal of School and Sarpanch, Gram Panchayat, Ahmadpur along with copy of felling register.	20-22

Filed By:

Date: 01.10.2024



Rahul Khurana, Advocate  
Counsel for Respondent No. 7  
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[rkhuranalegal@gmail.com](mailto:rkhuranalegal@gmail.com)

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RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT No.7 i.e.  
HARYANA FOREST DEVELOPMENT  
CORPORATION**

**Most Respectfully Showeth:**

1. That above subjected Original Application has been filed seeking remedial and penal action against Respondent no. 8, 9, and 10 for cutting/felling of trees. The present reply is being filed through Shri Raghbir Singh, H.F.S., General Manager, HFDC, Sirsa who is authorised and competent to file the same on behalf of answering respondent. The answering respondent is filing the present reply dealing with the issues pertaining to Answering respondent and liberty is being craved to file detailed/additional reply, as and when need arises with the permission of this Hon'ble Tribunal. The contents of the original application may not be

deemed admitted unless those are being specifically admitted hereunder.

2. That Haryana Forest Development Corporation (hereinafter referred as to 'HFDC') is wholly owned Govt Company. It was established with the primary objectives to purchase trees from private growers so as to ensure remunerative price for their tree crop. Apart from this activity, HFDC has diversified into various other activities including felling & conversion of trees on forest lands, common lands, private lands and institutional lands.
3. That the Block Development and Panchayat Officer (BDPO), Sirsa vide his letter dated 07.04.2023 forwarded the Resolution dated 29.03.2023 received from the Gram Panchayat, Ahmadpur for felling of trees (plants) standing in land situated in Govt. Middle School, Ahmadpur. Copy of letter dated 07.04.2023 of the Block Development and Panchayat Officer, Sirsa along with Resolution dated 29.03.2023 of Gram Panchayat, Ahmadpur is enclosed herewith as **ANNEXURE R-7/1**.
4. That the answering Respondent was approached by District Elementary Education Officer (DEEO), Sirsa vide letter dated 22.09.2023 stating that copy of proposal passed by gram panchayat, Ahmadpur has

been received regarding felling of Trees in Govt. Middle School Ahmadpur. The said letter dated 22.09.2023 was appended with resolution dated 29.03.2023 passed by Gram Panchayat Ahmedpur. Copy of said letter dated 22.09.2023 of DEEO, Sirsa was forwarded to the Forest Guard/Felling In-Charge on 25.09.2023 for further action. Accordingly, site was visited by Forest Guard/Felling In-Charge and trees sought to be cut were marked and marking List was prepared in presence of Sarpanch, Gram Panchayat Ahmadpur.

Copy of letter dated 22.09.2023 sent by District Elementary Education Officer, Sirsa to Answering Respondent along copy of resolution dated 29.03.2023 passed by Gram Panchayat, Ahmadpur is enclosed herewith as **ANNEXURE R-7/2**.

The Marking List of trees sought to be cut is enclosed herewith as **ANNEXURE R-7/3**.

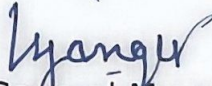
5. That in consequence to letter dated 22.09.2023 of District Elementary Education Officer, Sirsa and Marking List of Trees, an agreement to Sell Trees (Plants) standing in land situated in Govt. Middle School, Ahmadpur was executed between Answering Respondent and District Elementary Education Officer, Sirsa on government approved rates. Copy of the agreement executed between answering and

District Elementary Education Officer, Sirsa is annexed herewith as **ANNEXURE R-7/4**.

6. That after execution of agreement, Principal of School and Sarpanch Gram Panchayat on 07.10.2023 handed over the charge of 73 trees to Forest Guard/Felling In-Charge for their felling. Charge report dated 07.10.2023 is enclosed herewith as **ANNEXURE R-7/5**.
7. That after execution of agreement as mentioned above as per Govt. approved rates, Answering Respondent started cutting of trees. After cutting/felling of 29 trees, this task of felling of trees was stopped because of protest against it. The General Manager, HFDC, Sirsa vide letter dated 09.10.2023 informed the Deputy Commissioner, Sirsa regarding stopping of felling of trees. Thereafter no felling of trees has been caused. And as on today no tree felling is in place. Copy of letter dated 09.10.2023 sent by the General Manager, HFDC, Sirsa to the Deputy Commissioner, Sirsa is enclosed herewith as **ANNEXURE R-7/6**.
8. That charge of trees which were marked but not felled, was given back to Principal of School and Sarpanch Gram Panchayat on 09.10.2023. Copy of Charge report of 44 remaining trees handed over to

Principal of School and Sarpanch, Gram Panchayat, Ahmadpur along with copy of felling register is enclosed herewith as **ANNEXURE R-7/7**. As per government approved rates mentioned in the agreement, total valuation of these 29 felled trees is Rs.50,313/-.

9. In view of the submissions made herein above, it is submitted that answering respondent has felled trees in accordance with due procedure of the Corporation.

  
General Manager,

Haryana Forest Development Corporation,  
Sirsa

(For Respondent No.7)

Date: 01.10.2024

Place: Sirsa

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 677/ 2024

IN THE MATTER OF

CHANDER PRAKASH

..... APPLICANTS

VERSUS

HARYANA STATE POLLUTION CONTROL BOARD & Ors.

RESPONDENTS

AFFIDAVIT

I, Raghubir Singh, H.F.S., General Manager, Haryana Forest Development Corporation, Sirsa aged about 50 Years do hereby solemnly affirm and state as under:

- 1. That I am authorized representative of the Respondent No.7 in present case. I am well conversant with the facts and circumstances of the case therefore, I am competent to swear this affidavit.  
That I have read the contents of accompanying reply which has been drafted under my instructions.  
That annexures are true copy of their originals.



*Raghubir Singh*  
DEPONENT 01/10/24

VERIFICATION

Verified that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the Official record which I believe to be true and no material fact has been concealed therein.

This Document is entered in  
Notary Register at Sr. No...186

01 OCT 2024

M. 92554-10655

Attested

*Jagan Nath Monga*  
Jagan Nath Monga, ADV.  
Notary Public, Sirsa  
(Govt. of India)

01 OCT 2024

*Raghubir Singh*  
DEPONENT



62

A-1

Annexure = R-7/1

# खण्ड विकास एवं पंचायत अधिकारी सिरसा।



P/N = 9

सेवा में

महाप्रबन्धक,  
हरियाणा वन विकास निगम,  
सिरसा।

कमांक 125

दिनांक 7/4/2023

विषय :-

नकल प्रस्ताव प्रस्तुत करने बारे।

उपरोक्त विषय बारे ग्राम पंचायत अहमदपुर से प्राप्त प्रस्ताव नं० 20 दिनांक

29.03.2023 आपको नियमानुसार आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

**B.D.P.O., SIRSA**खण्ड विकास एवं पंचायत अधिकारी,  
सिरसा।

संख्या: 37-38  
दिनांक: 23/04/2023

- 1- इसकी लक्ष प्रती प्रबंधक, MFDC सि एजा, को भेजते हुए निवेदन दिने जावे कि उक्त पत्र की प्रती मुकाम में क्षेत्रीय प्रबन्धक के कार्यालय को भी लक्षित करे।
- 2- को सुचनात्मक एवं आवेदन सार्वजनिक हेतु प्रेषित है।

— [Signature] —  
स.प्र. हरि.व.वि.नि.लि.  
सिरसा।

# ग्राम पंचायत, अहमदपुर

ब्लाक सिरसा, जिला सिरसा (हरियाणा)

क्रमांक..... 20

सरपंच : संदीप कुमार

मो. 86830-03066

दिनांक 29/03/2023

नकल प्रस्ताव न= 20

दिनांक - 29/03/2023

पासकर्ता - ग्राम पंचायत - अहमदपुर  
खण्ड / जिला - सिरसा

मह है कि सरपंच ने बताया कि गाव रा० व० मा० विद्यालय के समूचे के पेड़ हैं जो कि स्कूल भवन के पास हैं व कुछ पेड़ सुरवे हैं जो कभी भी गिर सकते हैं जिससे स्कूली बच्चों को नुकसान हो सकता है। इस बारे में एग्रीट पंचायत विचार-विमर्श करे। एग्रीट पंचायत ने विचार-विमर्श करने के उपरान्त निर्णय लिया कि उक्त पेड़/वृक्ष को उखड़ाया जावे। वन विभाग सिरसा से फटाफट जावे।

नकल प्रस्ताव आगामी कार्यवाही हेतु श्रीमान B.D.P.O सिरसा के माध्यम से General manager Haryana Forest Development Corporation (G.M. HFDC) वन विकास निगम सिरसा की सेवा में भेजा जावे। स्वीकार है।

<u>संदीप कुमार</u> ६० हिन्दी	, <u>कुलदीप चंद पंच</u> ६० अंग्रेजी	, <u>संजीव कुमार पंच</u> ६० हिन्दी	, <u>अमनदीप कौर पंच</u> ६० अंग्रेजी
<u>पूजा शर्मा पंच</u> ६० अंग्रेजी	, <u>सुखविंद पंच</u> ६० अंग्रेजी	, <u>सुमनरानी</u> ६० अंग्रेजी	, <u>संदीप कुमार पंच</u> ६० अंग्रेजी
			, <u>अमरा राज पंच</u> ६० हिन्दी

इस्तासद करेम धरा दे

प्रमाणित किया जाता है कि नकल प्रस्ताव मुताबिक असल है। कार्यवाही किताब में दर्ज है।

सरपंच संदीप कुमार  
ग्राम पंचायत, अहमदपुर  
ब्लॉक सिरसा

प्रपत्र

सेवा में

जिला मौलिक शिक्षा अधिकारी सिरसा

64

A-2

Annexure = R-7/2

P/N = 11

महाप्रबन्धक,  
हरियाणा वन विकास निगम,  
सिरसा।

यादी क्रमांक रथा-4-23/9098  
दिनांक 22-09-2023

विषय:- राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों को काटने वारे।

उपरोक्त विषय के संदर्भ में खण्ड शिक्षा अधिकारी, सिरसा के पत्र क्रमांक जी-1-23/671 दिनांक 17-04-2023 के अनुसार ग्राम पंचायत अहमदपुर द्वारा नकल प्रस्ताव इस कार्यालय में प्राप्त हुआ है जिसमें लिखा है कि राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों को काटने वारे मामला आपको आगामी नियमानुसार कार्यवाही हेतु प्रेषित है।

सलग्न:- उपरोक्तानुसार

R-1720  
22-09-23

HDFC

22/9/23  
जिला मौलिक शिक्षा अधिकारी,  
सिरसा। 22/9/23

24/9/23

क्रमांक:- 992

दिनांक:- 05/9/23

किसकी एक प्रति श्री श्रीम सिध व. व. को सूचनाार्थ  
एव आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

Seen  
GM, HDFC Sirsa

General Manager  
H.F.D.C Ltd., Sirsa

# ग्राम पंचायत, अहमदपुर

ब्लाक गिरसा, जिला गिरसा (हरियाणा)

सापंच : संदीप कुमार  
मो. 86830-03066

दिनांक 29/3/2023

संख्या प्रस्ताव नः 20 दिनांक 29-3-2023 पास की

श्रीमत् पंचायत अहमदपुर खण्ड गिरसा

यह है कि सचय ने बताया कि गांव के रावपंचायत

ने सचय के समक्ष के पेड है जो कि स्कूल के पास है।  
व कुछ पेड सुटे है। जो कमी भी गिर सकते है जिससे स्कूल की  
बच्ची को दुर्घटना हो सकता है। इस बारे हाजिर पंचायत विचार  
की हाजिर पंचायत ने विचार-विमर्श करने के उपरान्त  
निर्णय लिया कि उमर पेड। इस जनहानि से उखाड़ा  
जाना उचित है।

सचय प्रस्ताव अगामी कार्यवाई हेतु श्रीमान BDR  
P.O. गिरसा के माध्यम से General manager Haryana  
Forest Development Co-operation (G.M.H.F.C.)  
की सेवा में भेजा जावे। - मंजूर है

श्री संदीप कुमार, कुलदीप चंद पंच सजीव कुमार अमरजीपकरे प्रचारक  
हो सिरी हो अमेजी हिनो महेरी वडेरी  
सुरजकिन्ड सुमनवानी सनीपकुमार भाशावानीपच सचय प्रस्ताव  
महेरी महेरी महेरी हिनो

सापंच संदीप कुमार  
ग्राम पंचायत, अहमदपुर  
ब्लाक गिरसा

forwarded to G.M.S. Ahmedpur  
for necessary action  
48

सचय संदीप कुमार  
ग्राम पंचायत, अहमदपुर  
ब्लाक गिरसा

Marking List of Green Standing & Dry  
Standing Trees in Govt. Middle School,  
Ahamadpur

M.No	Spp.	Girth	Class	Remarks
1	Euc	88	IV	G.S
2	Euc	148	IIA	G.S
3	Euc	165	IIB	G.S
4	Euc	140	IIA	G.S
5	Euc	58	V	G.S
6	Euc	88	IV	G.S
7	Euc	95	III	G.S
	Euc	85	IV	G.S
9	Euc	115	III	G.S
10	Euc	118	III	G.S
11	Euc	85	IV	G.S
12	Euc	50	V	G.S
13	Euc	98	III	G.S
14	Euc	65	IV	G.S
15	Euc	58	V	G.S
16	Euc	138	IIA	G.S
17	Shisham	65	IV	D.S
18	Euc	140	IIA	G.S
19	Euc	119	III	G.S
20	Euc	118	III	G.S
21	Euc	98	III	G.S
22	Euc	85	IV	G.S
23	Euc	70	IV	G.S
24	Euc	95	III	G.S
25	Euc	130	IIA	G.S
26	Euc	160	IIB	G.S
27	Euc	138	IIA	G.S
28	Euc	145	IIA	G.S
29	Euc	188	IA	G.S
30	Euc	58	V	G.S
31	Euc	148	IIA	G.S
32	Euc	130	IIA	G.S

33	Euc	118	III	G.S
34	Euc	75	IV	G.S
35	Euc	119	III	G.S
36	Euc	50	V	G.S
37	Euc	80	IV	G.S
38	Euc	130	IIA	G.S
39	Euc	130	IIA	G.S
40	Euc	140	IIA	G.S
41	Beri	135	IIA	G.S
42	Euc	110	III	D.S
43	Shisham	88	IV	D.S
44	Euc	72	IV	D.S
45	Shisham	70	IV	D.S
46	Shisham	85	IV	D.S
47	Shisham	88	IV	D.S
48	Shisham	145	IIA	G.S
49	Euc	130	IIA	G.S
50	Euc	140	IIA	G.S
51	Euc	58	V	G.S
52	Shahtoot	100	III	G.S
53	Aillanthus	80	IV	G.S
54	Shahtoot	85	IV	G.S
55	Bakain	58	V	D.S
56	Shisham	75	IV	D.S
57	Shisham	100	III	G.S
58	Aillanthus	110	III	G.S
59	Aillanthus	88	IV	D.S
60	Shisham	70	IV	D.S
61	Shisham	58	V	D.S
62	Shisham	209	IA	G.S
63	Aillanthus	145	IIA	G.S
64	Aillanthus	70	IV	D.S
65	Shisham	70	IV	D.S
66	Shisham	119	III	D.S
67	Shisham	58	V	G.S
68	Euc	118	III	G.S

69	Euc	118	III	G.S
70	Euc	110	III	D.S
71	Shisham	88	IV	G.S
72	Bakain	88	IV	G.S
73	Euc	68	IV	G.S

## Green Trees Abstract

Spp.	V	IV	III	IIA	IIB	IA	IB	Total Tree	Vol.
Euc	6	10	12	14	2	1	0	45	49.44
Shisham	1	1	1	1	0	1	0	5	4.73
Misc	0	2	1	1	0	0	0	4	1.98
Other	0	1	1	1	0	0	0	3	1.84
Total	7	14	15	17	2	2	0	57	57.99

## D.Dry Trees Abstract

Spp.	V	IV	III	IIA	IIB	IA	IB	Total	Vol.
Euc	0	1	2	0	0	0	0	3	2.32
Shisham	1	8	1	0	0	0	0	10	1.75
Misc	1	0	0	0	0	0	0	1	0.06
Other	0	2	0	0	0	0	0	2	0.28
Total	2	11	3	0	0	0	0	16	4.41

## G.Total Green &amp; D.dry Trees Abstract

Spp.	V	IV	III	IIA	IIB	IA	IB	Total	Vol.
Euc	6	11	14	14	2	1	0	48	51.76
Shisham	2	9	2	1	0	1	0	15	6.48
Misc	1	2	1	1	0	0	0	5	2.04
Other	0	3	1	1	0	0	0	5	2.12
Total	9	25	18	17	2	2	0	73	62.40

नोट : उपरोक्त मार्किंग लिस्ट मेरे द्वारा राजकीय माध्यमिक विद्यालय, अहमदपुर के कर्मचारी को साथ लेकर मौके अनुसार बनाई गई है। किस्म व लपेट लेकर मौके अनुसार सही है।

*Shisham*

सरपंच  
ग्राम पंचायत अहमदपुर  
ब्लॉक सिरसा

A-4

**AGREEMENT**

Annexure = R-7/4

Agreement between Govt. Middle School, Ahmadpur, District Elementary Education Officer, Sirsa And  
 General Manager, Haryana Forest Development Corporation, Sirsa (on behalf of the Forest Corporation).  
 We agree to sell trees (Plants) standing in our land situated Govt. Middle School, Ahmadpur, on the following rates fixed by the Corporation, which is shown against each class as under:-

P/N=16

(Green Trees)

S.No.	Species	Girth Class Cms.	Nos of Trees (Nos.)	Volume Per Trees (M3)	Total Volume (M3)	Rate per Trees (Rs.)	Total Amount	
1	Shisham	V	1	0.06	0.06	149	149.00	
		IV	1	0.14	0.14	361	361.00	
		III	1	0.57	0.57	3790	3790.00	
		II A	1	1.13	1.13	7578	7578.00	
		I A	1	2.83	2.83	22106	22106.00	
	<b>Total</b>		<b>5</b>		<b>4.73</b>		<b>33984.00</b>	
2	Misc.	IV	2	0.14	0.28	145	290.00	
		III	1	0.57	0.57	668	668.00	
		II A	1	1.13	1.13	1368	1368.00	
		<b>Total</b>	<b>4</b>		<b>1.98</b>			<b>2326.00</b>
3	Allanthur, Jaal, Ficus, Frash, Badam Papri, Alstonia, C/Samia	IV	1	0.14	0.14	106	106.00	
		III	1	0.57	0.57	486	486.00	
		II A	1	1.13	1.13	995	995.00	
		<b>Total</b>	<b>3</b>		<b>1.84</b>			<b>1587.00</b>
4	Euc.	50-59	6	0.100	0.60	246	1476.00	
		60-69	2			421	842.00	
		70-79	2			557	1114.00	
		80-89	6	0.420	4.20	836	5016.00	
		90-99	4			1100	4400.00	
		110-119	8	0.950	11.40	1986	15888.00	
		130-139	7			2754	19278.00	
		140-149	7	1.710	23.94	3528	24696.00	
		160-169	2	2.700	5.40	4554	9108.00	
		180-189	1	3.900	3.90	5735	5735.00	
		<b>Total</b>	<b>45</b>		<b>49.44</b>			<b>87553.00</b>
		<b>G.Total</b>	<b>57</b>		<b>57.99</b>			<b>125450</b>
(Dead Dry Trees)								
1	Shisham	V	1	0.06	0.06	149	149.00	
		IV	8	0.14	1.12	361	2888.00	
		III	1	0.57	0.57	3790	3790.00	
		<b>Total</b>	<b>10</b>		<b>1.75</b>			<b>6827.00</b>
					<b>D.Dry Trees 65%</b>	<b>4437.55</b>		
2	Misc.	V	1	0.06	0.06	58	58.00	
		<b>Total</b>	<b>1</b>		<b>0.06</b>			<b>58.00</b>
					<b>D.Dry Trees 65%</b>	<b>37.70</b>		
3	Allanthur, Jaal, Ficus, Frash, Badam Papri, Alstonia, C/Samia	IV	2	0.14	0.28	106	212.00	
		<b>Total</b>	<b>2</b>		<b>0.28</b>			<b>212.00</b>
					<b>D.Dry Trees 65%</b>	<b>137.80</b>		

4	Euc.	20-29	0	0.025	0.00	29	0.00
		70-79	1	0.420	0.42	357	557.00
		110-119	2	0.950	1.90	1986	3972.00
		Total	3		2.32		4529.00
D.Dry Trees G.Total 65%			D.Dry Trees 65%				2943.85
Green & D.Dry Trees G.Total			16		4.41		7557.00
			73		62.40		133907

Annexure = R-7/4

P/N = 17

1 Felling will be completed within a period of three months from the dates of taking possession of the trees. In case of agriculture crops standing in the area, period will be extended till the harvesting of the crop.

2 The Seller will not make any alteration in the boundary of the area where trees are located or deface remove or obliterate and the marking on the trees.

The girth measurements, after checking by the General Manager/Managing Director will be final and no alteration will be made.

4 The seller will not cut any trees, saplings in the area or lop the branches, leaves etc. of the trees sold. If any trees are found to be deducted from the final payment.

5 If there is any dispute about any trees during felling, the price of such trees will be deducted at the time of final payment.

6 The trees will be cut at ground level in Eucalyptus and other species will be uprooted.

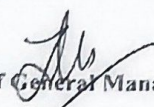
7 Though every precaution will be taken while felling the tree. So that felling tree do not damage any Electric wire or any structures even then if there is any damage due to accidental felling Corporation will not bear such damage.

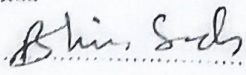
8 All Payments above Rs. 20000/- will be made by cheque issued by the General Manager/Chief General Manager/Managing Director of the Corporation.

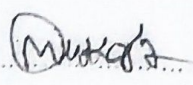
9 If there are any disputes, such cases will be referred to the Conservator of Forests West Circle, Hisar in whose Jurisdiction the area falls for arbitration, whose decision will be binding on the seller and The Corporation.


10 All legal action will be within the jurisdiction of District of Sirsa.

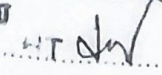
11 Any Discrepancy found during handing over charge of any lot will be rectified accordingly whenever final payment is made by the Corporation.

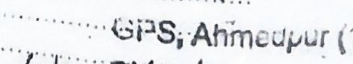
Signature of   
General Manager,  
Haryana Forest Development  
Corporation Ltd., Sirsa

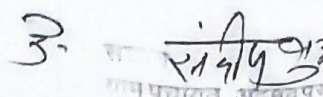
Witness No. 1 

Witness No. 2 

Signature of   
District Elementary Education Officer,  
Sirsa  
जिला मौलिक शिक्षा अधिकारी  
सिरसा

Witness No. 1 

Witness No. 2 

3-   
E.S.H.M.  
M.S.  
Ahmedpur (Sirsa)  
राजपूत अहमदपुर  
मौलिक सिरसा

71

A-5

Annexure = R-7/5

P/N=18

Charge Report (Other)

चार्ज रिपोर्ट मध्य श्री राजकीय माध्यमिक विद्यालय 318442  
 श्री श्री सि.ए. HFDC Sirsa वृक्ष 73 घनत्व 6240  
 क्षेत्र का नाम राजकीय माध्यमिक विद्यालय 318442

ABSTRACT										
Spp.	U/S	V	IV	III	IIA	IIB	IA	IB	TOTAL	VOL.
Shisham	-	2	9	2	1	-	1	-	15	648
kikar	-	-	-	-	-	-	-	-	-	-
Euc.	-	6	11	14	14	2	1	-	48	51.76
Misc.	-	1	2	1	1	-	-	-	5	204
Misc. Other	-	-	3	1	1	-	-	-	5	212
Total	-	9	25	18	17	2	2	-	73	6240

Umile/Amari

चार्ज देने वाला

Shr

31/10/23  
 ज.प.स. अहमदपुर  
 ब्लॉक सिरसा

Shirshi

चार्ज लेने वाला 7-10-23

72  
कार्यालय

महाप्रबन्धक, हरियाणा वन विकास निगम, सिरसा

Annexure = R-7/6

P/N = 19

Office:-

Forest Complex, MITC Colony, Sirsa

Ph. 01666-243020

E-mail address: hfdcsirsa@gmail.com

क्रमांक 1057

दिनांक 09/10/2023

सेवा में,

उपायुक्त महोदय,  
सिरसा।

विषय :-

राजकीय माध्यमिक विद्यालय, अहमदपुर में पेड़ों की कटाई बन्द करने बारे सूचना।

उपरोक्त विषय के सम्बन्ध में आपकी सेवा में अनुरोध सहित सूचित किया जाता है कि इस कार्यालय में खण्ड विकास एवं पंचायत अधिकारी, सिरसा के पत्र क्रमांक 125 दिनांक 07.04.2023 द्वारा ग्राम पंचायत अहमदपुर से प्राप्त प्रस्ताव नं० 20 दिनांक 29.03.2023 वृक्षों की कटाई बारे प्राप्त हुआ था तथा जिला मौलिक शिक्षा अधिकारी, सिरसा के पत्र क्रमांक 4-23/9098 दिनांक 22.09.2023 द्वारा पेड़ों को काटने बारे पत्र प्राप्त हुआ था, जिसके तहत उपरोक्त सम्बन्धित कार्यालयों एवं ग्राम पंचायत के साथ 73 वृक्षों को काटने बारे अनुबन्ध किया गया, जिसमें से अब तक कुल 29 वृक्षों की कटाई का कार्य पूर्ण हो चुका है तथा शेष बकाया खड़े वृक्षों का अनुबन्ध/सहमति पत्र ग्रामिणों के अवरोध उपरान्त अनुबन्ध रद्द किया जाता है तथा बकाया वृक्षों की कटाई तुरन्त प्रभाव से रोक दी गई है। यह आपको सूचनार्थ प्रेषित है।

*[Signature]*

महाप्रबन्धक,  
हरियाणा वन विकास निगम, S/C  
सिरसा।

पृ०क्रमांक : 1058-61 दिनांक : 09/10/2023

इसकी एक प्रति निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1 जिला मौलिक शिक्षा अधिकारी, सिरसा।
- 2 खण्ड विकास एवं पंचायत अधिकारी, सिरसा।
- 3 सरपंच ग्राम पंचायत, अहमदपुर।
- 4 श्री भीम सिंह, वन रक्षक कार्यालय हरियाणा वन विकास निगम, सिरसा।

Received Sn No  
1057  
9/10/23

9/10/23

*[Signature]*

महाप्रबन्धक,  
हरियाणा वन विकास निगम, OK  
सिरसा।

9/10/23

A-7

73

Annexure = R-7/7

Charge ReportP/N = 20

(वापिस)

चार्ज रिपोर्ट मध्य श्री रामकीय माध्यमिक विद्यालय अमरपुर

HFDC Sirsa व श्री श्रीम सिंघ

रीच का नाम रामकीय माध्यमिक विद्यालय अमरपुर

वृक्ष 44 घनत्व 36.04 लॉट नं. —

बीट — ब्लाक — क्षेत्रीय रेंज —

ABSTRACT										
Spp.	U/S	V	IV	III	IIA	IIB	IA	IB	TOTAL	VOL.
Shisham	-	2	7	1	1	-	1	-	12	5.63
kikar	-	-	-	-	-	-	-	-	-	-
Euc.	-	3	4	6	7	1	1	-	22	26.25
Other Misc	-	1	5	2	2	-	-	-	10	4.16
Misc.	-	1	5	2	2	-	-	-	10	4.16
Total	-	6	16	9	10	1	2	-	44	36.04

उपरोक्त वृक्ष शांति के व्यक्तियों के अवरोधक BDP से साहब सी रोमि के कारण नहीं कट

सके।

Blind Sills

चार्ज देने वाला

Umil/amer

चार्ज लेने वाला

चार्ज देने वाला  
 रामकीय माध्यमिक विद्यालय अमरपुर  
 ब्लाक सिरसा

चार्ज लेने वाला

Felling Register For Other Department O/o GM, HFDC, Sirsa

Name of Division:- राजकीय माध्यमिक विद्यालय अहमदापुर  
 Name of Reath:- राजकीय माध्यमिक विद्यालय अहमदापुर

S No	Marking No	Date of Felling	Species	Girth (in CM's)	Class	Signature Fgd/Forester	Signature of Agreement Authority	Remarks
1	1	9-10-23	EUC	88	IV	BS	BS	
2	2	9-10-23	do	148	IIA	BS	BS	
3	3	9-10-23	do	165	DB	BS	BS	
4	4	7-10-23	do	140	IIA	BS	BS	
5	5	9-10-23	do	58	IV	BS	BS	
6	6	7-10-23	do	88	IV	BS	BS	
7	7	7-10-23	do	95	III	BS	BS	
8	8	7-10-23	do	85	IV	BS	BS	
9	9	9-10-23	do	115	III	BS	BS	
10	10	7-10-23	do	118	III	BS	BS	
11	11	7-10-23	do	85	IV	BS	BS	
12	12	—	do	50	II	—	—	
13	13	9-10-23	do	98	III	BS	BS	
14	14	9-10-23	do	65	IV	BS	BS	
15	15	7-10-23	do	58	IV	BS	BS	
16	16	7-10-23	do	138	IIA	BS	BS	
17	17	7-10-23	Shisham	65	IV	BS	BS	
18	18	—	EUC	140	IIA	—	—	
19	19	9-10-23	do	119	IIA	BS	BS	
20	20	7-10-23	do	118	III	BS	BS	
21	21	—	do	98	III	—	—	
22	22	7-10-23	do	85	IV	BS	BS	
23	23	7-10-23	do	70	IV	BS	BS	
24	24	7-10-23	do	95	III	BS	BS	
25	25	7-10-23	do	130	IIA	BS	BS	
26	26	—	do	160	DB	—	—	
27	27	—	do	138	IIA	—	—	
28	28	—	do	145	IIA	—	—	
29	29	—	do	188	IIA	—	—	
30	30	—	do	58	IV	—	—	
31	31	—	do	148	IIA	—	—	
32	32	—	do	130	IIA	—	—	
33	33	—	do	118	III	—	—	
34	34	—	do	75	IV	—	—	
35	35	—	do	119	III	—	—	
36	36	—	do	50	II	—	—	
37	37	—	do	80	IV	—	—	
38	38	—	do	130	IIA	—	—	
39	39	—	do	130	IIA	—	—	
40	40	9-10-23	do	140	IIA	BS	BS	

Felling Register For Other Department O/o GM, HFDC, Sirsa

Name of Division: राजकीय विद्यालय, सिर्सा

Name of Reach: राजकीय विद्यालय, सिर्सा

No	Marking No	Date of Felling	Species	Girth (in CM's)	Class	Signature Fgd/Forester	Signature of Agreement Authority	Remarks
1	41	-	कु	135	IIA	-	-	
2	42	9-10-23	कु	110	III	-	-	
3	43	-	Shisham	87	IV	B.S.	B.S.	
4	44	-	कु	72	IV	-	-	
5	45	-	Shisham	70	IV	-	-	
6	46	-	Shisham	85	IV	-	-	
7	47	-	Shisham	88	IV	-	-	
8	48	-	Shisham	145	IIA	-	-	
9	49	9-10-23	कु	130	IIA	B.S.	B.S.	
10	50	9-10-23	कु	140	IIA	B.S.	B.S.	
11	51	9-10-23	कु	57	II	B.S.	B.S.	
12	52	-	Shahbad	100	III	-	-	
13	53	-	Allanthur	80	IV	-	-	
14	54	-	Shahbad	85	IV	-	-	
15	55	-	Bakain	58	IV	-	-	
16	56	7-10-23	Shisham	75	IV	B.S.	B.S.	
17	57	7-10-23	Shisham	100	III	B.S.	B.S.	
18	58	-	Allanthur	110	III	-	-	
19	59	-	कु	88	IV	-	-	
20	60	-	Shisham	70	IV	-	-	
21	61	-	Shisham	58	IV	-	-	
22	62	-	कु	209	IIA	-	-	
23	63	-	Allanthur	145	IIA	-	-	
24	64	-	कु	70	IV	-	-	
25	65	-	Shisham	70	IV	-	-	
26	66	-	कु	119	III	-	-	
27	67	-	Shisham	58	IV	-	-	
28	68	-	कु	118	III	-	-	
29	69	-	कु	118	III	-	-	
30	70	-	कु	110	III	-	-	
31	71	-	Shisham	88	IV	-	-	
32	72	-	Bakain	88	IV	-	-	
33	73	-	कु	68	IV	-	-	
34				ABSTRACT				
35	SPP	10	10	III	IIA	78	78	T. Total vel
36	CUC	3	7	8	7	1	-	26 25.51
37	S.S.M	-	2	1	-	-	-	3 0.85
38	कु	3	9	9	7	1	-	29 26.36
39								
40								

वर्ष 73 कु के लिए 9-10-23 तक 29 कु की कटाई करी जायेगी 3 कु के अतिरिक्त 1 कु काटने का अधिकार है

Bhim Singh